

(3)

Central Administrative Tribunal  
Principal Bench

O.A. No. 1108 of 1999

New Delhi, dated this the 28th June, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Ashok Kumar Ralhan,  
S/o Shri Manohar Lal,  
Pay & Accounts Officer,  
O/o the Chief Controller of Accounts,  
Ministry of Commerce & Textiles,  
Udyog Bhawan,  
New Delhi-110011. .... Applicant

(By Applicant in person)

Versus

1. Union of India through  
the Secretary,  
Dept. of Expenditure,  
North Block,  
New Delhi.
2. The Controller General of Accounts,  
Ministry of Finance,  
Dept. of Expenditure,  
Lok Nayak Bhawan, New Delhi.
3. The Chief Controller of Accounts,  
Ministry of Commerce & Textiles,  
5th Floor, Udyog Bhawan,  
New Delhi-110011. .... Respondents

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant impugns respondents' order dated 3.12.98 in which his name has been excluded for promotion from the post of Pay & Accounts Officer to Sr. Accounts Officer.

2. We have heard applicant Shri Ralhan who argued his case in person and respondents' counsel Shri Ramchandani.

3. Our attention has been invited to Respondents' letters dated 23.2.99 and dated 5.5.99 in which it has been stated that applicant's case was considered for promotion by the DPC along with his juniors but applicant's promotion to the higher grade has been deferred because of the fact that his ACRs were incomplete.

4. We dispose of this O.A. with a direction to

(i) Applicant to submit his Self-Appraisal in two CR form for the period 1997-98 when he was working under two different officers within one week from today to Respondent No.3, who on receipt of which should arrange to obtain remarks from the Reporting Officers as well as Reviewing Officers within six weeks from the date of receipt of applicant's Self-Appraisal.

(ii) Respondent No.2 to convene Review DPC within four weeks from the date of receipt of applicant's aforesaid completed ACRs and consider applicant's case for promotion w.e.f. the date his juniors were promoted.

5. In the event DPC finds applicant fit for promotion, applicant will be entitled to all consequential benefits flowing therefrom, including seniority and pay, in accordance with law.

6. The aforesaid directions should be adhered to by all concerned.

7. The O.A. stands disposed of accordingly.

No costs.

*Lakshmi Swaminathan*

(Mrs. Lakshmi Swaminathan)  
Member (J)

*S. R. Adige*

(S.R. Adige)  
Vice Chairman (A)

/GK